COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 163 of 2016 & IA Nos. 339, 340 of 2016
Appeal No. 164 of 2016 & IA Nos. 341, 342 of 2016
Appeal No. 165 of 2016 & IA Nos. 343, 344 of 2016
Appeal No. 166 of 2016 & IA Nos. 345, 346 of 2016

Dated:26th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Appeal No. 163 of 2016 & IA Nos. 339, 340 of 2016

Eminent Solar Power Pvt. Ltd. …. Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

Mr. Pradeep Misra for R.2

Appeal No. 164 of 2016 & IA Nos. 341, 342 of 2016

Devishi Renewable Energy Pvt. Ltd. …. Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

Mr. Pradeep Misra for R.2

Appeal No. 165 of 2016 & IA Nos. 343, 344 of 2016

Devishi Solar Power Pvt. Ltd. …. Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

Mr. Pradeep Misra for R.2

Appeal No. 166 of 2016 & IA Nos. 345, 346 of 2016

Sunworld Energy Pvt. Ltd. …. Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

Mr. Pradeep Misra for R.2

ORDER

Learned counsel for the Appellants states that the Appellants have instructed him to withdraw these appeals. Appeals are accordingly allowed to be withdrawn and are disposed of as such.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt